COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 286 OF 2015

Dated: 26th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Punjab Energy Development Agency (PEDA) ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Ms. Suparna Srivastava Ms. Sanjana Dua for R.2

Mr. Tajender Kumar Joshi for R.3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **20.09.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt